

Central Administrative Tribunal, Lucknow Bench, Lucknow

ORIGINAL APPLICATION No.318/2009

Hon'ble Dr. A.K. Mishra, Member-A

Smt. Kamla Devi & AnotherApplicant

Versus

Union of India & Others:Respondents

ORDER (Oral)

Dated:- 23.10.2009

Hon'ble Dr. A.K. Mishra, Member (A)

Shri P.R. Gupta, counsel for applicant.

Shri B.B. Tripathi holding brief for Shri M.K. Singh, counsel for respondents.

The applicant counsel submits that he has filed an application for withdrawal of the OA. The counsel for respondents has no objection. The application for withdrawal of OA is allowed and the OA is closed.


(Dr. A.K. Mishra)
Member (A)

Amit/-

of
central order
dated 23-10-09
perusal
29-10-2009